U. S. USING NUCLEAR WEAPONS IN VIETNAM

Written Answers

289. SHRI BHUPESH GUPTA: SHRI S. G. SARDESAI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state;

- (a) whether Government's attention has been drawn to the statement made by the U. S. Deputy Defence Secretary Designate Mr. William Clements to the effect that he would not rule out the possibility of America using nuc lear weapons in Vietnam; and
- (b) if so, what is Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Yes, Sir.

(b) The Government of India is opposed to the use of nuclear weapons by any country. The U.S. Government have themselves clarified that they had no intention of using nuclear weapons in the Vietnam conflict.

INDO-PAK SUMMIT TALKS

290. SHRI M. K. MOHTA:

SHRI SHYAMLAL GUPTA; SHRI SITARAM JAIPURIA: SHRI KALYAN ROY: SHRI BHOLA PRASAD; SHRI GANESHI LAL CHAU.

DHARY; SHRI BANARSI DAS:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether there has been any ini tiative either from Pakistan or Indian side for having another Summit bet ween India and Pakistan to resolve the outstanding issues; and
- (b) if so, the details thereof and whether any such meeting is likely to be held in the near future?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) and (b) It is stated in the last paragraph of the Simla Agreement that

both Governments agree that their respective Heads will meet again at a mutually convenient time in Dhe future. However in the current situation it is our view that there would be no point in going to another Summit without being reasonably sure that something would be achieved. For this reason careful preparation is necessary.

RESENTMENT AGAINST INDIANS IN AFRICA

291. SHRI SARDAR AMJAD ALI: SHRI N. R. CHAUDHURY: SHRI K. B. CHETTRI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state;

- (a) whether Government are aware that adverse feelings against Indians and those of Indian origin are increasing in the African countries;
- (b) if so, whether Indian Embas sies in the African countries have been advised to keep watch on the situa tion and adopt adequate measures to dispel such feelings; and
- (c) if so, the broad outlines of such BUggested measures?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL, SINGH): (a) The recent tragic events in Uganda have understandably had some unsettling effect on Indian and other foreign communities resident neighbouring African countries. Government, however, respect and appreciate the stand taken by a number of African leaders ractor of these mass expulsions ordered by the Uganda Government. Although there are cases in some other African countries where noncitizens have had their trading licences and work permits cancelled and have left the country, the vast majority of the people of Indian origin continue to follow their vocations and professions, and Government have no reason to believe that there is any feeling of animosity or ill-will against Indians

(b) and (c). Indian missions abroad have standing instructions to watch developments and safeguard the interests of Indian nationals and take action appropriate to each case with the parties concerned.

292. [Transferred to the 1st March, 1973.].

CHANGE IN TOP MANAGEMENT IN HINDUSTAN STEEL LIMITED

293. SHRI N. C. GORAY: Will the Minister of STEEL AND MINES be pleased to state:

- (a) whether it is a fact that Gov ernment propose to make change in the top management of three steel plants, Durgapur|Bhilai|Rourkela;
 - (b) if so, the reasons for this change;
- (c) whether these top management posts are advertised; and
 - (d) if not, why not?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH CHANDRA HANSDA): (a) No, Sir.

- (b) Does not arise.
- (c) and (d). It is the policy of Government that the incumbents of such posts should be men of proven ability in the fields of Industrial. commercial and financial management. According to the existing procedure, appointments to top management posts in public sector undertakings are made out of panels of suitable persons drawn from various sources. The panels are drawn up by an Empanelment Selection Board specially constituted by Government in this behalf. The policy does not debar talent spotting elsewhere or even advertisements in suitable-cases. It has not been decided that in respect of such posts in the subsidiaries of the newly constituted Steel Authority of India Limited the empanelment procedure will not apply and the appointments to such posts will be made by the Chairman/

Managing Director of the respective subsidiary with the approval of a Selection Committee of SAIL which may also include outside specialises and experts. This procedure has been laid down to ensure that selection is done of qualified, competent persons with due regard to equity and fairness.

NEUTRALISATION INDIAN OCEAN

294. SHRI KALI MUKHERJEE: DR. BHAI MAHAVIR: SHRI O. P. TYAGI;

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) what steps have been taken by Government to secure enforcement of the U.N. General Assembly's declaration to maintain the Indian Ocean as zone of peace; and
- (b) whether any committee under the aegis of the UN has been set up to suggest practical measures to promote the concept of Indian Ocean as a zone of peace; if so, its precise constitution and terms of reference; and whether India and Ceylon find representation thereon?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) In August 1972 at the Georgetown meeting of the Foreign Ministers of non-aligned nations, India, along with others, called for the implementation of the U. N. General Assembly's Declaration. India also cosponsored the U. N. General Assembly Resolution No. 2992 (XXVII) adopted on 15.12. 1972 calling on the litteral and hinterland States of the Indian Ocean, the permanent members of the Security Council and other major maritime users of the Indian Ocean to support the concept that the Indian Ocean should be a zone of peace.

(b) An *ad hoc* Committee has been established with 15 members "to study the implications of the proposal, with special reference to the practical measures that may be taken in furtherance of the objectives of the resolu-